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Title : Statement regarding status of implementation of recommendations contained in the Sixth Report of Standing Committee on Energy on Demands for Grants (2005-06) of the Ministry of Non-Conventional Energy Sources.

THE MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI VILAS MUTTEMWAR): Sir, I beg to lay the statement on the Table of the House on the status of implementation of the recommendations contained in the 6<sup>th</sup> Report of the Standing Committee on Energy (14<sup>th</sup> Lok Sabha) in pursuance of the direction 73A of the hon. Speaker, Lok Sabha *vide* Lok Sabha Bulletin Part II dated September 1, 2004.

The 6<sup>th</sup> Report of the Standing Committee on Energy (2004-05) was presented to the Lok Sabha on 21<sup>st</sup> April, 2005. The Report relates to the examination of the Demands for Grants of the Ministry of Non-conventional Energy Sources for 2005-06.

Action Taken Statement on the recommendations/observations contained in the 6<sup>th</sup> Report of the Committee had been sent to the Standing Committee on Energy on 12<sup>th</sup> August, 2005.

There are 17 recommendations made by the Committee in the said Report where action is called for on the part of the Government. These recommendations pertain mainly to issues like augmenting budgetary resources, implementation related issues of various renewable energy programmes, especially small hydro power, wind power, biomass power and remote village electrification.

The present status of implementation of various recommendations made by the Committee is indicated in the **Annexure** to my statement, which is laid on the Table of the House. I would not take the valuable time of the House to read out the contents of this Annexure. I would request that these may please be considered as read.

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\* Laid on the Table and also placed in Library. See No. LT 4175/06